

**DIVISION BENCH**

**O-153**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/1517(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.**

**2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>th</sup> March, 2021, 10:30 A.M**

Name of the Company	MASHAAL TOUR & TRAVELS LIMITED Vs. REGISTRAR OF COMPANIES WEST BENGAL		
Under Section	Sec 252 (1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

None

**ORDER**

No representation on behalf of the parties.

List this matter on 03/05/2021.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**

PJ